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Fax: Jammu: 0191-2546753(Nov-April),

Fax: Srinagar: 0194-2506063(May-Oct.)

**GOVERNMENT OF JAMMU AND KASHMIR**  
**DEPARTMENT OF LAW, JUSTICE AND PARLIAMENTARY AFFAIRS**  
**(Judicial Administration Section) Civil Secretariat**  
**(Srinagar/Jammu)**

Subject:- Creation/up gradation of posts in Subordinate Courts of Jammu and Kashmir.

Reference:- O.M.No.GDC-93/CM/2020 dated 28.10.2020 from the General Administration Department.

**GOVERNMENT ORDER NO:2719-JK(LD) OF 2020**  
**D A T E : 29 - 10 - 2020**

As recommended by the Hon'ble High Court, sanction is hereby accorded to the:-

- i. upgradation of 04 (Four) posts of Junior Scale Stenographers in Pay Level 6B (₹35600-112800) to the Level of Sr. Scale Stenographers in Pay Level 7 (₹44900-142400) in four Fast Track Courts of J&K created vide Government Order No. 5364-LD(A) of 2017 dated 25.10.2017;
- ii. upgradation of 04 (Four) posts of Senior Assistants in Pay level 5(₹29200-92300) to the level of Section Officers in Pay level 7 (₹44900-142400) in four Fast track Courts of J&K created vide Government Order No. 5364-LD(A) of 2017 dated 25.10.2017;and
- iii. creation of 16 posts of Junior Assistants in Pay Scale 4 (₹25500-81100) for the Courts of Civil Judge Junior Division/ Munsiffs, which have only one post of Junior Assistants."

This issues with the concurrence of the Finance department conveyed vide U.O.No.A/184(02)-99 dated 18.03.2020 read with U.O.No.A/184(02)-A-681/J dated 23.07.2020.

By order of the Government of Jammu and Kashmir.

**Sd/-**  
**(Achal Sethi)**  
**Secretary to Government**

**No:LD(A)2019/103**

**Dated: 29 -10-2020**

Copy to the:-

1. Financial Commissioner, Finance Department.
2. Principal Secretary to Hon'ble Lieutenant Governor for information of the Hon'ble Lieutenant Governor.
3. Joint Secretary (J&K), Ministry of Home Affairs, Government of India, New Delhi.
4. Commissioner/ Secretary to Government, General Administration Department. This is with reference to his O.M.No.GDC-93/CM/2020 dated 28.10.2020.
5. Registrar General, J&K High Court, Srinagar. This is with reference to his letter No.20369-70/NG dated 11.11.2019.
6. Principal Secretary to Hon'ble Chief Justice, J&K High Court, Srinagar.
7. Director, Archeology, Archives and Museums, J&K, Srinagar.
8. Government Order File.
9. Concerned File.



**(Khursheed Ahmad Bhat)**  
**Deputy Legal Remembrancer**

  
29.X.2020